

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RAO EDUSOLUTIONS PRIVATE LIMITED Date of Commencement of Liquidation: 09-07-2026; List of Stakeholders as on Date: 25-08-2026; Name of IP: Bharati Manoj Daga; Process Number: 2; Last 5 digit of registration number: 13070

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	00	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	849960404	1	849960404	0	0	0	Annexure 3
4	Unsecured financial creditors	2	42865863.14	2	42865863.14	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	00	0	0	NA
6	Operational creditors (Employees)	7	9492684	2	7870859	0	333922	1287903	Annexure 6
7	Operational creditors (Government Dues)	8	808627471	6	659881216	145176185	3570070	11237497	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	30326559	11	30251697		74862		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		30	1741272981.139999	22	1590830039.1399999	145176185	3978854	12525400	